

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2699
TO BE ANSWERED ON 01.12.2016

IMPLEMENTATION OF MGNREGS IN ARUNACHAL PRADESH

2699. SHRI NINONG ERING:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government is aware of the fact that only around 10-30 days of employment is being provided under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in border districts of Arunachal Pradesh;
- (b) if so, the details thereof and the steps to rectify the same; and
- (c) the details of the funds released to the State of Arunachal Pradesh under MGNREGS during the last three years and the current year?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a)&(b): District-wise details of average number of workdays of employment generated, in Arunachal Pradesh during the last three years and the current year is given in **Annexure**.

The Government is actively engaged with State Government including Arunachal Pradesh in establishing systems that ensure provision of work as per demand, transparency and accountability. To generate awareness about the provisions of the Scheme and to provide adequate employment opportunities to rural households under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), all States/UTs including Arunachal Pradesh have been requested for the following:

- (i) Initiate appropriate Information Education and Communication (IEC) campaigns including wall paintings for wide dissemination of the provisions of the Act.
- (ii) Expand scope and coverage of demand registration system to ensure that demand for work under MGNREGA does not go unregistered.
- (iii) Organize 'Rozgar Diwas' periodically to capture latent demand under the programme and to disseminate awareness about the provisions of the Act.

(c): Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven programme hence no State/UT- wise allocation of fund is made. The Central funds are released to the States/UTs including Arunachal Pradesh on the basis of agreed to Labour Budgets and taking into consideration the performance and the pace of utilization of available funds. Details of amount released to Arunachal Pradesh under the MGNREGS during the last three years and the current year is given as under: -

(Rs. In lakh)

ARUNACHAL PRADESH	
Financial Year	Fund Release
2013-14	13852.67
2014-15	2704.16
2015-16	4395.10
2016-17 till 25/11/2016	13076.40

Annexure referred to in reply to parts (a)&(b) of Lok Sabha Unstarred Question No. 2699 dated 01.12.2016.

Arunachal Pradesh

S.No	Districts	Average days per households			
		2013-14	2014-15	2015-16	2016-17 as on 29/11/2016
1	UPPER SUBANSIRI	34	10	60	13
2	CHANGLANG	24	28	28	22
3	LOHIT	42	31	32	17
4	ANJAW	33	11	18	24
5	EAST KAMENG	11	7	46	19
6	EAST SIANG	28	6	14	9
7	KRA-DAADI	*	*	22	19
8	KURUNG KUMEY	26	14	31	33
9	LONGDING	*	16	10	16
10	LOWER DIBANG VALLEY	11	17	16	20
11	LOWER SUBANSIRI	17	13	17	21
12	NAMSAI	*	*	*	29
13	PAPUM PARE	25	13	25	14
14	SIANG	*	17	9	14
15	TAWANG	23	15	30	24
16	TIRAP	24	12	24	29
17	UPPER DIBANG VALLEY	16	5	24	23
18	UPPER SIANG	22	17	14	5
19	WEST KAMENG	44	17	24	21
20	WEST SIANG	23	20	24	27
	Total	26	14	28	21

** NA- Not applicable as these districts were not in mentioned financial year.*

